

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 193 of 2016, IA Nos. 412, 413, 414 of 2016,  
& 11 of 2017**

**Dated: 21<sup>st</sup> July, 2017**

**In the matter of:**

Raichur Sholapur Transmission Co. Ltd.	...	Appellant(s)
Vs.		
Power Grid Corporation of India Ltd. & Ors.	...	Respondent(s)

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **05.09.2017.**

PPS/Court Master

*tpd*